## **Ushdev International limited**

(A Company under Liquidation vide NCLT Order dated 16th October 2025)

## List of claims by Secured Financial Creditors as on 15th December 2025

S. No	Financial Creditor	Amount Claimed (Rs.)	Claims Admitted (Rs.)	Claims not Admitted (Rs.)	Contingent claims (Rs.)	Claims under verification (Rs.)
1	State Bank of India*	26021197527	26021197527	0	0	0
2	IDBI	17062874630	13108743615	0	3954131015	0
3	Bank of Baroda	14483271084	11494415685	2988855399	0	0
4	ICICI Bank Limited	11991294051	10641969780	1349324271	0	0
5	Indian Overseas Bank	6525919962	4719533827	0	0	1806386135
6	Punjab National Bank*	6565914212	6565914212	0	0	0
7	Bank of Maharashtra	5746755269	5746755269	0	0	0
8	Central Bank of India	4994817890	4994817890	0	0	0
9	Union Bank Of India*	4501719111	4478467380	23251731	0	0
10	UCO Bank	3099584418	3099584418	0	0	0
11	Indian Bank	1182177204	1178002301	4174903	0	0
12	Canara Bank	357787786	357787786	0	0	0
	Total	102533313144	92407189689	4365606304	3954131015	1806386135

<u>Note:</u> \* Based on the information available with the Liquidator pursuant to Form D submitted by the Financial Creditors, namely State Bank of India, Punjab National Bank and Union Bank of India, the aforesaid Financial Creditors have not relinquished their respective security interests in terms of Section 52 of the Insolvency and Bankruptcy Code, 2016. The Liquidator has sought certain additional details/information from the said Financial Creditors, and their responses are awaited. Accordingly, upon receipt of further communication or clarification, the List of Stakeholders and the Stakeholders' Consultation Committee (SCC) shall be updated, wherever required.